

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 18/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Famous Studio Ltd.

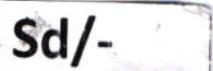
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Advocate Neemanshu Vidhani a/wth Adv. Atika Var a/wth Adv. Lakshmi Bussa. i/b/y Mr. Kheitan & ca	advocates for the Petitioner company	

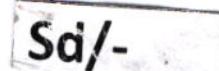
ORDER

CSP 18/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.12.2017.


Sd/-

V. NALLASENAPATHY
 Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)